


सत्यमेव जयते

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इस भाग में भिन्न पृष्ठ संख्या दी जाती है जिससे कि यह अलग संकलन के रूप में रखा जा सके।

Separate paging is given to this Part in order that it may be filed as a separate compilation.

MINISTRY OF LAW AND JUSTICE
(Legislative Department)

New Delhi, the 21st December, 1988/Agrahayana 30, 1910 (Saka)

The following Act of Parliament received the assent of the President on the 20th December, 1988, and is hereby published for general information:—

THE CONSTITUTION (SIXTIETH AMENDMENT) ACT, 1988

[20th December, 1988.]

An Act further to amend the Constitution of India.

BE it enacted by Parliament in the Thirty-ninth Year of the Republic of India as follows:—

1. This Act may be called the Constitution (Sixtieth Amendment) Act, 1988.

Short title.

2. In article 276 of the Constitution, in clause (2),—

Amendment of article 276.

(a) for the words “two hundred and fifty rupees”, the words “two thousand and five hundred rupees” shall be substituted;

(b) the proviso shall be omitted.

C. RAMAN MENON,
Additional Secy. to the Govt. of India.